

MR. DEPUTY SPEAKER: I have already told you. What is the need to repeat it again. Umaji, please sit down.

[English]

13.00 hrs.

RE TERRORIST ATTACK OF KULGAM TOWN,
NEAR SRINAGAR, JAMMU AND KASHMIR

[Translation]

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Deputy Speaker, Sir, yesterday there was bomb blast in Kulgam town of Kashmir valley, when Shri Mohammad Yusuf Tarigami, the State Secretary of C.P.I.M and a renowned leader of our State was addressing a public meeting in which 5-6 persons were killed and 20 were injured. This meeting was declared many days before and the Government and the security forces were aware of the fact that the meeting was going to be held there. Our Chief Minister Dr. Farooq Abdullah was also invited in this meeting but I am sorry to say that proper security arrangements were not made for this meeting. I feel that since the Assembly elections Pakistan sponsored terrorism has increased, infiltration has increased and co-ordination between security forces and State administration has decreased. I want that the hon'ble Home Minister should visit that place and see as to how the increasing infiltration should be stopped, how the co-ordination between security forces and State's administration should be increased and how the day-to-day incidents should be stopped and especially I would like to add that the hon'ble Chief Minister who regularly visits Delhi is not considering the issue of the State seriously. I shall request the Hon'ble Minister of Home Affairs to request the Chief Minister to devote more time on State matters and especially when in winter season the whole Secretariat has been shifted to Jammu and no one sits in Kashmir Valley, in this situation I would like to say that in winter season, some ministers should remain in Kashmir to see that Pakistan sponsored terrorism should not spread there and leaders of the political parties who have participated in the election should not become target of the terrorists. The hon'ble Home Minister should take steps to stop this. It is a serious issue and therefore the attention of the whole country should be drawn towards it.

[English]

SHRI BASU DEB ACHARIA (Bankura) : Sir, yesterday there was a public meeting being organised by my Party, the CPI (M) in Kashmir. Our State leader and Party MLA, Mohammed Yusuf Tarigami was addressing that meeting. There was an incident of firing at that public meeting...*(Interruptions)*

MR. DEPUTY SPEAKER : Please allow him to speak.

SHRI BASU DEB ACHARIA : Sir, three persons were killed and several persons were injured in that firing. I spoke to Shri Yusuf today in the morning and he said that he was hurt in that blast...*(Interruptions)* It is a very serious incident. There should not be any laxity in regard to security matters. The hon. Home Minister is here. I would like to draw his attention to this fact and would also like to know - the holding of the public meeting was announced long back - whether adequate security arrangements were made for this purpose or not. Why has such an incident taken place? There should not be any laxity in regard to security arrangements.

There is an elected Government installed in the State. The extremist forces who do not want that there should be peace in Jammu and Kashmir would try and create such problems. We should not have any complacency in regard to the situation in Jammu and Kashmir.

MR. DEPUTY SPEAKER : All right, that is enough.

SHRI BASU DEB ACHARIA : I would like to urge upon the Home Minister to take effective steps in regard to the security arrangements in Jammu and Kashmir and should see that such incidents do not take place in future. The Home Minister should make a statement on this incident either today or tomorrow...*(Interruptions)*

MR. DEPUTY SPEAKER : Please sit down.

[Translation]

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Deputy Speaker, Sir first of all I must congratulate Shri Mohammed Yunus Tarigami for his first public meeting after the Elections. Those people who could win two-third majority in the elections could not address any public meeting. By addressing the public meeting Shri Tarigami has proved his stand. As I have told earlier, all the people knew about this meeting much before the scheduled time. The State Government has demoralised the security forces there after that situation. The Government always tries to take action against the security forces as a result of which the security forces have stopped functioning. They have demanded again and again that this area should be declared as disturbed area and thereafter they will do the work. I, therefore, submit that not only of Shri Tarigami but the bullet proof cars of all the leaders, has been withdrawn and the security has been withdrawn from all the political leader except those who belong to the National Conference. I would like to request you that under such circumstances all the political workers should get security...*(Interruptions)* These people are shouting too much. They have perhaps forgotten that when Shri Jagmohan was there and he started adopting some strict measure by deploying security forces and the circumstance began to improve. In spite of that they were shouting on same other point that the actual situation is as before. In view of that the Government of that State should give instruction. The Minister of Home Affairs knows the situation very well and he should give

a statement in this regard. Situation is deteriorating day by day. Pakistan is deliberately encroaching there. The present Government of the State is good for nothing and people have migrated with their families to Jammu. No one is ready to face the situation and these who dare are being demoralised. To improve the situation this demoralisation should be stopped.

MR. DEPUTY SPEAKER: Gupta Ji would you like to say something...*(Interruptions)* Let him speak first...*(Interruptions)*

SHRI GULAM RASOOL KAR : (Baramulla) : Being a Democratic leader, it is your duty that you should have second opinion. Please listen to my point of view also...*(Interruptions)*

MR. DEPUTY SPEAKER: Please speak

SHRI GULAM RASOOL KAR : Sir, the discussion on Kashmir is made mainly to solve the problem of Kashmir. Those who feel that there should be bomb blast and killing of people...

MR. DEPUTY SPEAKER: No one has said like this.

SHRI GULAM RASOOL KAR : It has been said. The security forces were doing this...*(Interruptions)* this is the view point of Bhartiya Janata Party that it should be declared as a disturbed area. The issue of Kashmir is an International issue. They are not serious about it. People of the State have elected a democratic Government. All the candidates who contested election have got a security but the polling agent and other such officials should also get security. There is very good co-ordination between our security forces and the Government of Kashmir. If sometime any kind of atrocity occurs there then it is the duty of the Government to express their views. Often the security forces commit too much atrocity...*(Interruptions)* Gupta Ji, first of all you should inquire into the matter without making it a political issue. The present Government is only three month old and it is good for nothing and does nothing. The Minister presided every meeting held at Baramulla, Kupwara and Ananthnag but never met people personally. I again say that the present Government should be active and create an atmosphere of harmony. They should get full protection in public meetings and see that it does not become a political issue...*(Interruptions)*

[Translation]

KUMARI UMA BHARATI (Khajuraho) : Mr. Deputy-Speaker, Sir, I have brought this proof.

MR. DEPUTY SPEAKER: I will consider that later. Let him speak first.

[English]

MR. DEPUTY SPEAKER: I am sorry. I am not allowing you at this stage. I have asked the Home Minister to speak.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : Sir, I share the anxiety and concern

of the hon. Members who have brought up this question of this incident which has taken place. It is a very serious incident indeed. I also share the view that there is no ground at all for any complacency regarding the security situation in the Valley.

It is not only this incident, there are killings going on by the militants almost every day. The targets are mainly either those people who have supported the National Conference or who are supporters of Farooq Abdullab Sahab and members of the security forces. They are being targeted and singled out for killings and, unfortunately, the security forces are not able to give complete protection to the people who need it. During the elections also Mr. Targami's father-in-law was killed, and now this incident has taken place in another area where he has gone to be one of the main speakers in this public meeting which the Chief Minister was also expected to attend.

I am not aware of the details - I have to find them out - but allegations are being made. Of course, when a public meeting was to be held, obviously the information must have been there. Public meetings are not held secretly. Preparations have to be made and propaganda has to be done. So, everybody must have known that a public meeting was going to be held and the Chief Minister was expected to be one of the speakers. But, as to whether there was also any other additional information that the militants are likely to strike in that area, I do not know, I have to find out. I will find out and I will come back to the House with a detailed statement as the Members have desired.

I agree that there is no question about it that the security arrangements must be tightened up considerably. Much earlier we had decided that after the elections are over in UP as well as Kashmir, the additional units of the paramilitary forces which had been withdrawn from several States and sent there for election purposes would be restored to the original States. But, in view of what is happening now in Kashmir, we have not stuck to that decision. We are not withdrawing any forces, either Army or paramilitary, from Kashmir. It would be absolutely wrong to do so at the present moment so long as this kind of terrorism continues.

I agree that politically Pakistanis are not likely to take it lying down. When the elections were being held, they were trying to prevent it at all cost. Naturally, they will try to create more disturbances in the Valley. So, as to the actual conduct of the security forces, as to whether they have really not been as vigilant and as active as they should have been, and as to whether there has been any laxity or not, I must be given a little time to inquire into all the circumstances of this case. If necessary, I will go there myself. Not that I am an expert on security but it is necessary to check up and find out whether there are gaps in our security apparatus.

I also want to say that this is the season, as a Member mentioned, in which the Durbar moves to Jammu from Srinagar. Everybody knows it. So, if the

people have gone to Jammu, it does not mean that they are running away out of fear. Somebody said that they are cowards and they are running off to Jammu. This is the time when the Durbar sits in Jammu, not in Srinagar.

So I agree that all the leading political workers of different parties, including those who were candidates in the elections, must continue to be provided with adequate security. There is no doubt about it. I will do my best to see that these measures are carried out and I will come back to the House with a statement after getting adequate information.

MR. DEPUTY SPEAKER: The House stands adjourned to meet again at 2.15 p.m.

13.16 hrs.

The Lok Sabha then adjourned for Lunch till fifteen minutes past Fourteen of the Clock.

14.20 hrs.

The Lok Sabha reassembled after lunch at Twenty Minutes past Fourteen of the Clock.

(MR. DEPUTY SPEAKER IN THE CHAIR)

MATTERS UNDER RULE 377

(i) **Need to expedite opening of a Central School at Mandsaur in Madhya Pradesh**

[Translation]

DR. LAXMINARAYAN PANDEY (Mandsaur) : Mr. Deputy Speaker, Sir, in view of the persistent demand of the Central Government employees and with a view to provide educational facilities to their children, the Human Resources Development Ministry was requested to open a Kendriya Vidyalaya in the Mandsaur city in Madhya Pradesh. Holding the demand to be genuine, an ad hoc permission was given for opening a Kendriya Vidyalaya. But even in the current academic session, the Kendriya Vidyalaya was not opened causing immense problems to the employees.

Generally, the Central Government employees are transferred from one State to another. Kendriya Vidyalaya are suitable for the uninterrupted study of their children, because of uniform syllabus. It was due to this reason sanction was given for opening of a Kendriya Vidyalaya in Mandsaur. The State Government has proposed to provide suitable land for this purpose. Therefore, it is my request to the Human Resource Minister to issue necessary directives for opening of Kendriya Vidyalaya.

(ii) **Need for Immediate Release of Funds to Rajasthan to Compensate for the heavy loss it suffered as a result of floods during last monsoon**

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Deputy Speaker, Sir, in Rajasthan, during the previous

monsoon, Bharatpur, Alwar and adjoining areas were ravaged by floods. The Central Government had sent a team to assess the damage. It has submitted its report. Similarly the sandy plains of Hanumangarh etc. were also effected by floods. The Central team had recommended providing assistance to the Rajasthan Government for this region also. But the sanctioned amount is yet to reach the State. The Prime Minister had surveyed the affected areas. But, even now the Central Government has not provided any amount to compensate the farmers, for their loss of houses and damage caused to their farms and crops, in both the floods. The only amount provided for this purpose was only that amount which is given each year to meet the severe drought situation.

The Central Government is requested to immediately provide funds to the Rajasthan Government to compensate for the loss suffered due to floods.

[English]

(iii) **Need for early completion of irrigation projects in Western Orissa**

DR. KRUPASINDHU BHOI (Sambalpur) : There has been an inordinate delay in tapping the irrigation potential available in Western Orissa. The delay in the construction of Upper Indravati Multipurpose Project has caused a lot of unrest in the minds of the people of Kalahandi, Bolangir and Koraput districts better known as KBK districts. The World Bank aided Indravati Project started some decades ago. This was specifically meant to provide adequate irrigation facility in the perennially drought-affected undivided Kalahandi District. Kalahandi would have been removed from the list of drought-prone districts, had the Indravati project been completed timely. Since the situation has gone from bad to worse and as the farmers in Kalahandi, Bolangir and Padampur sub-division of Bargarh District mainly depend on rain water for cultivation, the irrigation projects are required to be completed expeditiously.

The present drought of severe nature in these districts is caused due to inordinate delay in completing the irrigation projects proposed to be executed in these districts in Western Orissa. Unless these ongoing irrigation projects are completed, it will not be possible to improve the situation of farmers in those districts.

In view of the prevailing famine situation in Western Orissa, I demand that apart from completing all the minor irrigation projects in Western Orissa, Upper Suktel Projects should be completed as early as possible. At the same time, the Ong irrigation Project in Padmapur sub-division of Bargarh District should be finalised and posed for World Bank assistance so that the project is taken up at the earliest.

(iv) **Need to ensure proper maintenance and repairs of national highways in Bihar.**

[Translation]

SHRI RAM KRIPAL YADAV (Patna) : Mr. Deputy-Speaker, Sir, the condition of National Highways is poor